

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

IA NO. 418 OF 2016 IN
APPEAL NO. 196 OF 2016 & IA NO. 419 OF 2016
&
IA NO. 420 OF 2016 IN
APPEAL NO. 197 OF 2016 & IA NO. 421 OF 2016

Dated: 28th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

M/s Jay Madhok Energy Pvt. Ltd. ...Appellant(s)
Vs. ...Respondent(s)
Petroleum & Natural Gas Regulatory Board

Counsel for the Appellant(s) : Mr. Parag Tripathi, Sr. Adv.
Mr. Atul Y Chitale, Sr. Adv.
Mr. Vineet Malhotra
Mr. Vishal Gohri
Mr. Shubhendu Kaushik
Ms. Tanvi Kakar
Ms. Akansha Chose

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Saurav Aggarwal
Mr. Prashant Bezbourah for R.1

ORDER

IA NOs. 418 & 420 OF 2016
(Appl. for stay)

We have heard learned counsel for the parties.

List these matters for further hearing on **18.11.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson